

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1023  
ANSWERED ON:17.07.2014  
SOLAR ENERGY SYSTEMS  
Singh Shri Bharat

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the details of villages and habitations in the country particularly in Uttar Pradesh where solar energy system has been put in place, State wise
- (b) the criteria fixed for setting up said solar energy system;
- (c) the feedback with regard to achieving the projected target; and
- (d) whether the system is provided free of cost or Gram Panchayats etc. have to bear some preliminary or operational cost?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b):The Ministry has been implementing Remote Village Electrification (RVE) Programme for providing financial support for lighting/basic electrification using renewable energy sources including solar energy systems in those remote unelectrified census villages and unelectrified hamlets of electrified census villages including Uttar Pradesh where grid extension is not found feasible by the State Governments and hence are not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY). The state-wise details of villages and hamlets completed as on 31/03/2014 under the programme are given in Table.

(c): The scheme is based on proposal submitted by states for coverage of left out villages /hamlets from the RGGVY Scheme of Ministry of Power; therefore, target is not relevant.

(d): Under the Programme, Central Financial Assistance of up to 90% of the costs of systems, subject to pre specified maximum amount, is provided for approved projects to the states. The balance cost of projects is financed through contribution from State Plans, beneficiaries, or other sources. However, it is necessary that at least half of the balance cost is met from state government's funding.

Table Referred to in Reply Parts (a) & (b) of Lok Sabha Unstarred Question no.1023 due for Answer on 17/07/2014

Sl. No.	State	Villages & Hamlets Completed
1.	Arunachal Pradesh	297
2.	Andhra Pradesh	13
3.	Assam	1952
4.	Chhattisgarh	568
5.	Goa	19
6.	Gujarat	38
7.	Haryana	286
8.	Himachal Pradesh	21
9.	Jammu & Kashmir	349
10.	Jharkhand	493
11.	Karnataka	30
12.	Kerala	607
13.	Madhya Pradesh	577
14.	Maharashtra	340
15.	Manipur	240
16.	Meghalaya	149
17.	Mizoram	20
18.	Nagaland	11
19.	Orissa	1509
20.	Rajasthan	382
21.	Sikkim	13
22.	Tamil Nadu	131
23.	Tripura	842
24.	Uttarakhand	594
25.	Uttar Pradesh	335
26.	West Bengal	1179
	Total	10995

